(c) if the reply to part (b) above be in the negative the reasons thereof?

THE MINIS (Kit OF INDUSTRIAL DE-VELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) to (c) A statement is laid on the Tabic of the House.

STATEMENT

(a) to (c) All the districts of West B excepting Calcutta, Howrah and 24 Parganas; have been declared as 'backward' for purposes, of concessional finance from financial institutions for starting industries there of these, Purulia districts is. in addition, eligible for the 10% Central investment subsidy. In so far as the industries covered by the Industries Development & Regulation) Act. 1951 a-e concerned, 18 applications have been received from 1-1-72 to 30-4-72 for locating various industries such as iron and steel items, electrical item chemicals item-, flour mill, etc. in the backward areas of the Slate. Of these, one application falls out side the purview of the Industries I)i", tlopment and Regulation) Act and the rest are being processed. A number of units have come up in the medium and small si ctors in the various backward areas of the

Consideration of industrial licence applications necessitates fairly deviated examination of various aspects of the proposals ami the disposal of a particular application is often delayed due to various factors. In some cases die applications do not provicle all the nece.'sary parliculars and additional information lias to be obtained.

In certain other cases policy decisions on the industry as a whole have to be arived at. It is difficult to indicate precisely the time by which the pending applications will be disposed of. However, Government are conscious of the rtci d tor expeditious disposal of all licence applications and it is being sought to rnsure that, as far as possible, decisions on licence applications are taken as early as pcsdble.

बसई काजी डाकलाना, अलीगढ़

*252. श्री सूरज प्रताद : नया संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) अलीगढ़ जिले में बसई काजी डाकखाने के अन्तर्गत आने वाले ग्रामी के निवासियों में उक्त डाकखाने में काम करने वाले पीस्टमैनों द्वारा डाक विलम्ब से दिये जाने के संबंध में पोस्टमास्टर जनरल लखनऊ, उत्तर प्रदेश को पिछले एक वर्ष के दौरान कितनी शिकायतें प्राप्त हुई ;

to Questions

- (ख) क्या यह सच है कि इस क्षेत्र के लोका नगला ग्राम में पत्रों का वितरण अभी भी उनके प्राप्त होने के नी से दस दिन बाद किया जाता है: और
- (ग) यदि हां, तो इस संबंध में सरकार क्या कदम उठाने का विचार रखती है?

BASAI QAZI POST OFFICE, AMGARH

- *252. SHRI SURAJ PRASAD: Will the Minister or COMMUNICATIONS be pleased to state:
- (a) the number of complaint? received by the Postmaster General Lucknow, U. P., during the last one year from the residents of the villages falling order the Basai Qazi Post Office in 'Aligarh District regarding delay in delivery of postal mails by the pnstmen working in the post office:
- (h) whether it is a fact that the postal letters of Loka Nagla Village of this area are still delivered after 9 to 10 days of their receipt; and
- (c) if so, what steps Government propose to take in this regard ?J

संचार मन्त्री (श्री एवर एन० बहुगुणा): (क) ऐसी कोई शिकायत नहीं मिली।

- (ख) जीनहीं।
- (ग) प्रश्न ही नहीं उठता ।

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) None.

- (b) No, Sir.
- (e) Docs not arise.]

मृतियों की चोरी

*253. श्री जगदम्बी प्रताद यादव : श्री ना० कु० शेजवलकर : श्री मान सिंह वर्मा :

क्या गृह मंत्री यह बताने की कृषा करेंगे कि:

- (क) गत तीन वर्षों के दौरान देश में कितनी
- ‡ [] English translation.

पुरानी मूर्तियां ग्रामों, मंदिरों तथा अन्य स्थानों से चोरी गई और विदेशों को भेजी गई; और

(ख) क्या सरकार ने इन चोरियों के मुख्य कारणों का पता लगाने का प्रयास किया है, और तस्करी करने वाले ऐसे लोगों को पकड़ने और ऐसी गतिविधियों में विदेशों के हाथ को रोकने के लिए अब तक क्या कदम उठाये गये हैं और इस सम्बन्ध में कहां तक सफलता मिली है?

THEFT OF IDOLS

*253. SHRI J. P. YADAV : SHRT N.K. SHEJWALKAR : SHRI MAN SINGH VARMA :

Will the Minister of HOME AFFAIRS be pleased to slate :

- (a) the number of antique idols which were stolen from the villages temples and other places in the country during the last three years nnd sent abroad; and
- (b) whether Government have tried to find out the main reasons behind these thefts and what step^ have been taken so far to round up such smugglers ai d to prevent the indulge.ice of foreign countries in such activities and how far success has been achieved in this regard?]

गृह मन्त्रालय में राज्य मंत्री (श्री के० सी० पन्त): (क) 1969, 1970 तथा 1971 के वर्षों में मूर्तिकला की क्रमशः 601, 675 तथा 906 कलाकृतियां चोरी होने की सूचना है। हमारे पास इस बात की कोई निरिचत सूचना नहीं है कि इनमें से कितनी विदेशों को तस्करी की गई।

(ख) इन मूर्तियों इत्यादि की चोरी के पीछे मुख्य कारण पुरानी वस्तुओं के व्यापारियों तथा उनके एजेन्टों द्वारा आधिक लाभ की प्रत्याशा है। अन्तर्राष्ट्रीय गिरोहों का इसमें अन्तर्गस्त होना ध्यान में नहीं आया है। ऐसी चोरियों तथा तस्करी को रोकने के लिए विभिन्न प्राधिकारियों द्वारा किए गए कुछ उपायों का उल्लेख सदन के पटल पर रखे गए विवरण में किया गया है।

विवरण 📑 🍀 🤫

चोरियों तथा तस्करी को रोकने के लिए विभिन्न प्राधिकारियों द्वारा किये गये उपाय

- 1. सभी कलाङ्गतियों के निर्यात पर प्रतिबन्ध लगा दिया है।
- 2. कला के अनैतिक व्यापारियों के घृणित कार्यों पर नियन्त्रण को कड़ा करने के उद्देश्य से इस विषय पर एक विस्तृत विधान "प्राचीन यस्तुएं तथा कला निधि विधेयक 1972" शिक्षा मंत्रालय द्वारा तैयार किया गया है। इसका अभि-प्राय प्राचीन वस्तुओं के व्यापार को नियमित करना, मूल्यवान सांस्कृतिक सम्पत्तियों से संबंधित तस्करी तथा धोखाधड़ी के कार्यों को रोकना है ?
- केन्द्रीय जांच ब्यूरों ने इस श्रेणी के मामलों में अन्तर्ग्रस्त अपराधों, अपराधियों तथा सम्पत्ति का केन्द्रीय रिकार्ड रखना शुरू कर दिया है।
- 4. सीमा-शुल्क प्राधिकारियों के प्रयोग के लिए सभी विदेशी कलाकृति के व्यापारियों तथा संग्रह्कर्ताओं की एक सूची संज्ञालित करने के लिए महासचिव, आई० सी० पी० ओ०, इन्टरपोल, पेरिस की सहायता मांगी गई है।
- 5. संग्रहालयों, महत्वपूर्ण मन्दिरों तथा पुरा-तत्व-अभिरुचि के स्थानों में सुरक्षात्मक उपायों को भी कड़ा कर दिया गया है।
- केन्द्रीय-संरक्षण प्राप्त स्मारकों में रक्षा-प्रेक्षा कर्मचारियों की संख्या बढा दी गई है।
- 7. भारतीय पुरातत्व सर्वेक्षण के अधीन चुने हुए संग्रहालयों तथा स्मारकों में पुलिस गार्डी की व्यवस्था के लिए राज्य सरकारों से अनुरोध किया गया है।
- 8. ज्यों ही चोरी के मामलों का पता लगता है, चुराई गई प्राचीन वस्तुओं की देश से बाहर तस्करी पर नजर रखने के लिए, मुख्य बन्दरमाहों पर सीमा शुल्क प्राधिकारियों तथा निर्यात सलाह-कार समितियों को भी सूचना दी जाती है।

^{†[]} English translation,

43

10. सीमा-शुल्क कर्मचारियों को प्राचीन वस्तुओं की पहचान के लिए सेवाकालीन प्रशिक्षण देने का प्रस्ताव है ताकि वे उन स्थानों पर जहां से उनकी भारत से बाहर तस्करी के प्रयत्न किये जाते हैं, पता लगा सकें। प्राचीन वस्तुओं की विदेशों को तस्करी को रोकने के लिए सीमा-शुल्क प्राधिकारियों की सहायता के लिए महत्वपूर्ण हवाई अड्डों तथा बन्दरगाहों पर नियुक्त करने के लिए भारतीय पुरातत्व सर्वेक्षण की संख्या पर उप अधीक्षण पुरातत्ववेत्ताओं के छः पद स्वीकृत किये गये हैं।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) 601, 675 and 906 pieces of sculpture are reported to have been stolen during the years 1969, 1970 and 1971 respectively. We have no definite indication how many of these might have been smuggled abroad.

t,b) The main reason behind thefis of the idols etc. is the hope of monetary gain by the dealeis in anteques and their agents. Involvement of international gangs has not come to notice. Some of the steps taken by various authorities for prevention of thefts and smuggling are mentioned in a statement laid on the Table of the House.

STATEMENT

Sups taken by various authorities for prevention of thefts and smuggling

- 1. Export of all works of art has been restricted
- 2. With a view to tightening up the control over the nefarious activities of unscrupulous art dealers, a comprehensive lagislation on the subject "The antiquities and the Art Treasure Bill 1972" has been drafted by the Ministry of Education. It seeks to regulate the trade in antiquities and prevent smuggling and fraudu-

Iant dealings pertaining to the precious cultural properties.

to Questions

- 3. The CBI has commenced the maintenance of the centra) record of crimes, criminals and property involved in cases of this category.
- 4. The assistance of the Secretary-General 1CPO, Interpol, Paris has been sought to compile a list of all foreign dealers and collectors of art objects for use by the custom authorities.
- 5. Security measures at the museums, important temples and places of archaeological interest have also been tightened.
- 6. Watch and Ward staff of centrally protected monuments has been strengthened.
- 7. State Governments have been requested to provide police guards at selected museums and monuments under the Archaeological Survey of India.
- 8. As soon as cases of thefts are detected, intimation is also sent to the Export Advisory Committees and Customs authorities at major ports to watch out for the stolen antiques being smuggled out of the country.
- 9. In order to have complete documentation of sculptures at centrally protected monuments a phased progamme is being drawn up by the Survey of India. Documentation will facilitate the identification of stolen sculptures and will check smuggling of art objects. Necessary staff has been sanctioned for this purpose.
- 10. It is proposed to give in service training to customs staff for identifying antiques, so that they may be able to detect where efforts are made to smuggle them out of India. Six posts of Deputy Superintending Archaeologists have been sanctioned on the strength of the Archaeological Survey of India for being posted at important air and sea ports to help custom authorities in checking smuggling of antiques to foreign countries.]

INDUSTRIES IN WEST BENGAL

*254. SHRI SARDAR AMJAD ALI : SHRI PRANAB KUMAR MUKHERJEE : SHRI K. B. CHETTRI : DR. R. K. CHAKRABARTI :

Will tha Minister of INDUSTRIAL DEVE-LOPMENT be pleased to state :

(a) whether in view of the changed political atmosphere in the State of West Bengal,